



**Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar**

NOTIFICATION

Jammu, the 4th, January, 2019

SRO **06** .- In exercise of powers conferred by Sub-Section (1) of Section 3 of Jammu & Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) (Act No. V of 1977), the Government on the recommendations of the Director, Archives, Archaeology & Museums, hereby declare the **Old SPS Museum Building, Lalmandi, Srinagar, alongwith land measuring 03 Kanals and 11 Marlas falling under Khasra No 1079 (Ghar Mumkin Ajayab Ghar) and 11 Marlas falling under Khasra No. 1080, total land measuring 04 Kanals 02 Marlas, as "State Protected Monument" within the meaning of the said Act.**

By order of the Government of Jammu & Kashmir

Sd/-

(Mohammad Saleem Shishgar)
Commissioner/Secretary to Government
Department of Culture

No: Cul/Arch/76/2017

Dated: **04** -01-2019

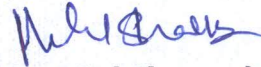
Copy to the:

1. Principal Secretary to the Hon'ble Governor.
2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, Department of Law, Justice & PA
5. Deputy Commissioner, Srinagar.
6. Director Information, J&K.
7. Director, Archives, Archaeology & Museums, J&K, Jammu. He is requested to kindly fix up a copy of notification in the conspicuous place on or near the Monument for the view of general public to invite

K

objections if any. He may also get the notification published in the local newspaper.

8. General Manager, Government Press, Srinagar for publication in the Government Gazette.
9. O.S.D (Department of Culture) to the Advisor (G) *fkio* the Hon'ble Governor.
10. Private Secretary to Commissioner/ Secretary to the Government, Department of Culture.
12. Stock file/ SRO file.



(Muni Lal Sharma)

Under Secretary to the Government
Department of Culture

